THE HIGH COURT OF MEGHALAYA SHILLONG

STANDING ORDER NO.15 OF 2014

Dated November 12, 2014

No order shall be uploaded without the signature of the Chief Justice and the Hon'ble Judges. In case of any such mistake, departmental proceeding will ensue.

Sd/-CHIEF JUSTICE (ACTING)

Memo.No.HCM/III/16/2014/

Dated November 12, 2014

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